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**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**  
**ORDER**

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

No.	Name of Emp. Code of the Official	From	To
1.	Hira Lal Galami EC : 90402/36000738	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms Anju Bajaj Chandna, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
2.	Bali Ram Gond EC: 88006421	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
3.	Dharmender Kumar Maurya EC: 89867064 / 10758	Desg: Peon Role: Orderly Posting: In the PS Office of Ms. Anju Bajaj Chandna, the then, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
4.	Yogesh Sharma EC: 73158222	Desg: Safai-Karamchari Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Safai-Karamchari Role: Peon Posting: In the PS Office of Ms. Anju Bajaj Chandna, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
5.	Vishnu Prasad Meena EC: 97232937	Desg: Chowkidar Role: Orderly Posting: In the PS Office of Sh. Virender Kumar Bansal, the then, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC	Desg: Chowkidar Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
6.	Ram Ayodhya Shah EC: 90992/54264559	Desg: Chowkidar Role: Orderly Posting: In the Court Previously presided over by Sh. Virender Kumar Bansal, the then, Ld. Principal District & Sessions Judge (HQs) Distt: Central THC	Desg: Chowkidar Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
7.	Rakesh Kumar EC: 10939	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ashwani Kumar Sarpal, Ld. PD & SJ Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ashwani Kumar Sarpal, Ld. PD & SJ Distt: East KKD

*A. Chandna*

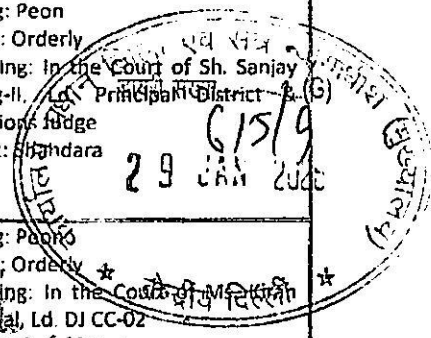
8.	Harish Kumar EC: 91043	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ashwani Kumar Sarpal, Ld. PD & SJ Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ashwani Kumar Sarpal, Ld. PD & SJ Distt: East KKD
9.	Sachin Senger EC: 22665017	Desg: Peon Role: Orderly Posting: Office Pool, Family Courts, KKD (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the PS Office of Sh. Ashwani Kumar Sarpal, Ld. PD & SJ Distt: East KKD
10.	Pushpendra Kumar Meena EC: 79055075	Desg: Safai-Karamchari Role: Peon Posting: In the Court Previously Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge Distt: Shahdara KKD	Desg: Safai-Karamchari Role: Peon Posting: In the Court of Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge Distt: North-East KKD
11.	Anil Kumar Rohilla EC: 39091893 / 10558	Desg: Peon Role: Orderly Posting: In the Court Previously Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge Distt: Shahdara KKD	Desg: Peon Role: Peon Posting: In the Court of Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge Distt: North-East KKD
12.	Hem Chand EC: 61859261	Desg: Peon Role: Orderly Posting: In the Court Previously Sh. Pitamber Dutt, Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pitamber Dutt, Ld. Principal District & Sessions Judge Distt: New Delhi PHC
13.	Kamlesh Kumar Patel EC: 10523	Desg: Peon Role: Orderly Posting: In the Court Previously Sh. Pitamber Dutt, Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pitamber Dutt, Ld. Principal District & Sessions Judge Distt: New Delhi PHC
14.	Gaurav Kumar EC: 50721894	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch- III Distt: Central THC	Desg: Peon Role: Peon Posting: In the PS Office of Sh. Pitamber Dutt, Ld. Principal District & Sessions Judge Distt: New Delhi PHC
15.	Bharat Bhushan Patil EC: 11105	Desg: Peon Role: Orderly Posting: In the Court Previously presided over by Sh. Sanjay Garg-II, Ld. Principal Judge, Family Courts, South, Saket (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-II, Ld. Principal District & Sessions Judge Distt: Shahdara KKD
16.	Vikas Sharma EC: 90864787 / 92100	Desg: Peon Role: Orderly Posting: In the Court Previously presided over by Sh. Sanjay Garg II, Ld. Principal Judge, Family Courts, South, Saket (in diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

*Sharma*

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17.	Abdesh Kumar EC: 92222158	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Virender Kumar Bansal, the then, Ld. Principal District & Sessions Judge (HQs); Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Garg-II, Ld. Principal District Sessions Judge Distt: Mandara KKD
18.	Ashok Kumar Sharma EC: 12098007/10597	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Virender Kumar Bansal, Ld. DJ CC-02 Distt: Shahdara KKD
19.	Vikas EC: 73055037	Desg: Peon Role: Peon Posting: Office Pool RACC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
20.	Jeevan Kumar EC: 10775/39087349	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Sunena Sharma, Ld. DJ CC 04 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sunena Sharma, Ld. Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02 RACC
21.	Idrish Khan EC: 10821	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Sunena Sharma, Ld. DJ CC-04 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sunena Sharma, Ld. Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02 RACC
22.	Savita EC: 87276755	Desg: Safai-Karamchhari Role: Orderly Posting: In the Court of Ms. Sunena Sharma, Ld. Spl. Judge (PC Act) (CBI) (Coal Block Cases)-02 RACC	Desg: Safai-Karamchhari Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
23.	Ravi EC: 14933861	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Garg, Ld. DJ CC-09 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Deepak Garg, Ld. Principal Judge, Family Courts, North, Rohini (in diverted capacity)
24.	Lokesh Kumar Sharma EC: 30819408 / 10916	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Garg, Ld. DJ CC-09 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Deepak Garg, Ld. Principal Judge, Family Courts, North, Rohini (in diverted capacity)
25.	Jitender Singh EC: 90518471	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. S S Rathi, Ld. DJ CC-11 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. S S Rathi, Ld. Principal Judge, Family Courts, East, KKD (in diverted capacity)



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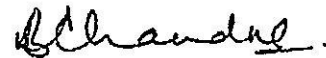
Shahdara

26.	Aman EC: 75341510	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. S S Rathi, Ld. DJ CC-11 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. S S Rathi, Ld. Principal Judge, Family Courts, Fast, KKD (in diverted capacity)
27.	Rajesh EC: 42393038 / 10990	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. M K Nagpal, Ld. DJ CC-13 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. M K Nagpal, Ld. Principal Judge, Family Courts, South, Saket (in diverted capacity)
28.	Satish Prasad Singh EC: 90209/70429278	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. M K Nagpal, Ld. DJ CC-13 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
29.	Ramesh EC: 90873/84839752	Desg: Safai-Karamchari Posting: Caretaking Branch Distt: South Saket	Desg: Safai-Karamchari Posting: Caretaking Branch Distt: New Delhi PHC
30.	Vinay Kumar EC: 90274/51612665	Desg: Farash Posting: Caretaking Branch Distt: New Delhi PHC	Desg: Farash Posting: Caretaking Branch Distt: South Saket
31.	Pankaj EC: 97388316 / 92142	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mukesh Kumar, PO MACT-05 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Colette Rashmi Kujur, Ld. Spl. Judge PC Act CBI-05 RACC
32.	Manoj Kumar EC: 11111	Desg: Peon Role: Orderly Posting: In the Court of Ms. Colette Rashmi Kujur, Ld. Spl. Judge PC Act CBI-05 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mukesh Kumar, PO MACT-05 Distt: West THC
33.	Shiv Kumar Sharma EC: 91071	Desg: Naib Nazir Posting: In the Court of Ms. Tabassum Khan, Ld. JMFC MC-02 Distt: New Delhi PHC	Desg: Naib Nazir Posting: Nazarat Branch Distt: Central THC
34.	Ghanshyam EC: 10717/ 76963719	Desg: Naib Nazir Posting: Nazarat Branch Distt: Central THC	Desg: Naib Nazir Posting: In the Court of Ms. Tabassum Khan, Ld. JMFC MC-02 Distt: New Delhi PHC
35.	Bhupal Singh EC: 90761	Desg: Civil Nazir Posting: In the Courts of Sh. Ram Lal Meena, Ld. DJ CC-06, Sh. Manoj Kumar-I, Ld. DJ CC-05 and Sh. Mukesh Kumar Gupta, Ld. DJ CC-07 Distt: Central THC	Desg: Branch Incharge/Civil Nazir Posting: Nazarat Branch Distt: Central THC (w.e.f. 01.02.2026)

*Bhandari*

36.	Sunil Shah EC: 90905	Desg: Civil Nazir Posting: Nazarat Branch Distt: Central THC	Desg: Civil Nazir Posting: In the Courts of Sh. Ram Lal Meena, Ld. DJ CC-06, Sh. Manoj Kumar, Ld. DJ CC-05 and Sh. Mukesh Kumar Gupta, Ld. DJ CC-07 Distt: Central THC (w.e.f. 01.02.2026)
37.	Jatin Mudgal EC: 49144526	Desg: Peon Role: Orderly Posting: In the Court of Ms. Alshwarya Singh Kashyap, the then, Ld. JMFC-10 Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
38.	Pardeep Kumar EC: 92153	Desg: Chowkidar Role: Peon Posting: E-Sewa Kendra and Suvidha Kendra Distt: Central THC	Desg: Chowkidar Role: Peon Posting: In the Court of Ms. Shivali Bansal, Ld. ASJ-02 Distt: South-West Dwarka
39.	Rakesh Kumar EC: 90863	Desg: Safai-Karamchari Role: Peon Posting: In the Court of Ms. Shivali Bansal, Ld. ASJ-02 Distt: South-West Dwarka	Desg: Safai Karamchari Role: Peon Posting: E-Sewa Kendra and Suvidha Kendra Distt: Central THC
40.	Jasbir Singh EC: 74636361	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Bansal, Ld. JMFC-11 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shunali Gupta, Ld. ASJ FTC-02 Distt: South Saket
41.	Sharwan Kumar EC: 59938204 / 10853	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shunali Gupta, Ld. ASJ FTC-02 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Bansal, Ld. JMFC-11 Distt: South-East Saket

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Bhupal Singh, Civil Nazir, EC 90761 is hereby transferred as the Branch Incharge, Nazarat Branch, Central, THC and he will also look after the work of Civil Nazir in the Nazarat Branch, Central, THC, w.e.f. 01.02.2026.
3. All Nazirs who are transferred, are hereby directed to hand over complete charge of the concerned Court(s)/Branch to their respective successors. They shall also ensure that any consignment work pertaining to their tenure, if pending, is completed and a completion report in this regard is submitted within 10 days to the Dealing Official, Personal File, Central, THC, for necessary information and record.
4. All Nazirs who are transferred, are hereby directed to mark their attendance in the senior-most Court assigned to them. However, they shall ensure regular reporting and compliance in respect of all Courts assigned to them.
5. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 4,5,6,10,22,38 and 39. They will continue to be in their parent cadre for all purpose.
6. All the above mentioned officials shall be **STAND RELIEVED** from their respective postings with the directions to join at their transferee station forthwith.
7. All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.



(ANJU BAJAJ CHANDNA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs)  
TIS HAZARI COURTS, DELHI

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs) South West, Dwarka
3. The Administrative Officers (Judicial)/Branch in-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, (Central) Delhi.
7. The Officers concerned.
8. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
10. For uploading on Layers.
11. The Web Site Committee, Hindi/English Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

*Abhanshu*

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI